

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT VI**

Item No. 4.

C.P. (IB)/4476(MB)2019

CORAM:

**SHRI SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING DATED **12.09.2023**

NAME OF THE PARTIES: **Altico Capital India Limited**

**Vs**

**Mid City Superstructures Private Limited**

**For the FC:** Adv. Rohit Gupta A/W Huzan Bhumgara a/w Umag Thakar  
i/b Desai and Diwanji.

**For the CD :** None present.

**IBC under Sec. 7**

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**ORDER**

The CD has already been set *ex-parte*.

Heard the arguments of Counsel for the FC and the matter is **reserved for orders.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

//SKS//